

(36)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/07/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/424/ (IB)/2017
NAME OF THE PETITIONER(S) : JAGRAN PRAKASHAN LTD
NAME OF THE RESPONDENT(S) : BRAND PORTRAIT CONSULTING PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

The matter is called. No representation on behalf of both the parties. The Registry is directed to send notice to both the sides for their appearance. Put up on 03.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)